

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 2964**

**TO BE ANSWERED ON THE 26<sup>TH</sup> MARCH, 2025/ CHITRA 5, 1947 (SAKA)**

**FACIAL RECOGNITION TECHNOLOGIES**

**2964 SHRI SAKET GOKHALE:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) the details of agencies/Government departments/institutions that have provided the underlying photo identity database that is being used for the purpose of populating/adding raw data to be used as the base for enabling recognition by Facial Recognition Technologies used by the Delhi Police and Central Armed Police Forces (CAPF); and**

**(b) the details of vendors that have been empanelled to provide the hardware and software currently being used by Delhi Police & CAPF for the purpose of facial recognition?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS**

**(SHRI BANDI SANJAY KUMAR)**

**(a) to(b): State Crime Record Bureau (SCRB), Crime Branch, Delhi Police, and other government agencies provides the data of criminals for use in Facial Recognition System (FRS). The selection of a vendor to provide hardware and software follows a structured and transparent tender process, which undergoes periodic reviews to ensure efficiency, security and compliance. The list of vendors is updated regularly to address emerging requirements.**

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